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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.A No. 65/441/NCLT/2016
Vol. Sec. 96

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. *Kingspan Insulation* Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A/441 of the Companies Act 1956/20/3

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

CA. No. 65/621A/NCLT/MB/MAH/2016

None appeared, despite notice sent to the party. List this matter with
peremptory direction to appear on next date of hearing. If the Petitioner fails
to appear on the next date of hearing, C.A. will be dismissed for default.

List this matter on 05.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)